

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No.148/2020
in
O.A. No.219/2013**

This the 26th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rajendra Singh Rathi,
S/o Shri P.S. Rathi,
R/o Vill. Jalalpura Khurd,
PO Intalkalan,
Distt. Jind (Har.)

.. Applicant

(By Advocate : Ms. Sonika Gill for Shri Yogesh Sharma)

Versus

1. Sh. Rajiv Chaudhary,
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Sh. S.C. Jain,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi.

.. Respondents

(By Advocate : Shri Shailendra Tiwari)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondents did not comply with the order dated 31.10.2018, passed by the Tribunal in OA No.219/2013. The respondents have since filed a compliance affidavit. Learned counsel for the applicant, on instructions, submits that the order has been complied with. Therefore, the Contempt Case is closed.

(Mohd. Jamshed)
Member (J)

(Justice L. Narasimha Reddy)
Chairman

/pj/jyoti/rk/sd/pinky/09/11